

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3479

ANSWERED ON:01.12.2010

BLACK MARKETING OF COAL

Jaiswal Shri Gorakh Prasad ;Meghe Shri Datta Raghobaji

Will the Minister of COAL be pleased to state:

- (a) whether several companies, who have been allotted coal blocks, are indulging in illegal sale/black marketing of coal;
- (b) if so, the details thereof during the last one year; and
- (c) the action taken/proposed to be taken against such companies?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) to (c): In respect of coal block allocated to M/s Prakash Industries Ltd. the Central Bureau of Investigation investigated the matter and findings of the investigation are not known to the Ministry of Coal.

In another case about the alleged diversion of the coal extracted from Parbatpur (Central) coal block by the allocatee, the matter was examined into by an Inter-Ministerial Enquiry Committee which concluded that the inquiry does not indicate any diversion of coal from Parbatpur Central coal block in the open market or any instances of coal being exported.